Tamil Nadu National Law University

Three Day International Conference

on

**United Nations at 80:
Development, Issues, and Challenges
(UN80DIC)**

23rd - 25th October 2024

**TAMIL NADU NATIONAL LAW UNIVERSITY
NAVALURKUTTAPATTU
TIRUCHIRAPPALLI - 620 027**

Website: www.tnnlu.ac.in

❋ About TNNLU ❋

The Tamil Nadu National Law University (TNNLU) was established by the Government of Tamil Nadu by an Act of the State Legislature (Act No.9 of 2012) to provide quality legal education. TNNLU's Mission is to achieve global recognition as an institution of eminence and excellence in all spheres of legal education, rooted in an interdisciplinary approach to the study of law, such that the graduates of TNNLU will be independent, critical thinkers, and socially responsible human being.

TNNLU offers two five years integrated Under Graduate Programme, B.A. LL.B. (Hons.) & B.Com. LL.B. (Hons.) and three One-year Post Graduate LL.M. programmes:- Corporate and Securities Laws, Intellectual Property Laws and Natural Resources Law and Ph.D Programme in Law and Interdisciplinary approach.

TNNLU library has an updated Web Opac system, Remote Access facility, and air-conditioned discussion rooms. The UGC has included TNNLU in the approved list of universities and the Bar Council of India has granted recognition to TNNLU as a Centre for Legal Education. TNNLU is a member of SICI, AIU, ASLI and Indian Academy of Social Sciences (permanent member). TNNLU is also an empanelled institution with the CCI.

The United Nations (UN) is an organization established in 1945 after the Second World War, the largest International Organization in the world with a current Membership of 193 States from across the globe. The primary functions of the UN are formulated based on the values, ideas, and principles geared towards international cooperation, harmony, and promote social welfare globally.

Article 1 of the UN Charter aims for UN to be a center for harmonizing actions of nations in the maintenance of international peace and security by developing friendly relations among nations. In the 80 years since its inception, the UN has made numerous significant achievements. The UN has played a key role in global decolonization and the resolution of countless international conflicts, including the prevention of World Wars in multiple instances. Further, the UN has contributed towards peace and democratic governance in states such as Namibia and Cambodia by developing over 70 peacekeeping missions to support peace agreements and the protection of civilians.

❋ About the Conference ❋

The adoption of the Universal Declaration of Human Rights in 1948 by the UN led to the foundation of a global standard for Human Rights. The creation of treaties such as the International Covenant on Civil and Political Rights and the Convention on the Rights of the Child as well as the establishment of bodies and agencies such as the UN Human Rights Commission, World Food Programme (WFP), United Nations Children's Fund (UNICEF), to implement the international obligations. Various UN treaties has provided significant protections and upliftment to people across the world. Further, UN has led to the establishment of the UNCITRAL for resolving disputes and codification of the UNCLOS widely governing trade, development, and law of the sea.

The UN also provides vital support to people during various crises ranging from natural disasters to wars to disease outbreaks. It has also put forth the Sustainable Development Goals (SDGs) to further its objective of achieving global prosperity in all walks of life by 2030. The UN and its agencies practically function and the areas it needs to address which require research and evaluation for the UN to be effective in promoting peace and prosperity for all ensuring mechanisms for dispute resolution at the international level. The complicated issues of international law, enforcement and disputes settlement process necessitates the interdisciplinary and multidisciplinary approach with how the UN framework operates.

The following themes are only illustrative and not exhaustive. The participants can submit full papers on any topic relevant to the theme of the Conference.

1. UN on Peace, Security, Human Rights and Humanitarian Assistance (UNPSHRHA)
   - UNPSHRHA001- UN Peacekeeping and Peacebuilding Operations in Conflict Zones
   - UNPSHRHA002- UN Framework on Disarmament, Arms Control, and Non-Proliferation
   - UNPSHRHA003- UN Framework on Human Rights
   - UNPSHRHA004- Humanitarian Intervention in Disaster and Conflict Zones
   - UNPSHRHA005- Approaches to Social Justice and Equality Concerning Labour
   - UNPSHRHA006- UN Framework on Refugee Protection and Assistance
   - UNPSHRHA007- UN on Women, Children and Disabled persons
   - UNPSHRHA008- Dispute Settlement Process, Enforcement and Compliance

2. UN Regulatory Framework on Trade, Technology and Innovation (UNRFTTI)
   - UNRFTTI001-UNCITRAL Model Law
   - UNRFTTI002- UN on Cybersecurity, International Law and AI
   - UNRFTTI003-UN Framework on Artificial Intelligence and Machine Learning
   - UNRFTTI004-UN on Intellectual Property Rights
   - UNRFTTI005-Inclusive Access to Technology and Addressing the Global Digital Divide
   - UNRFTTI006-Dispute Settlement Process, Enforcement and Compliance

**The following themes are only illustrative and not exhaustive.
The participants can submit full papers on any topic relevant to the theme of
the Conference. **

3. UN on Law of the Sea, Environment and Sustainability (UNLSES)
- UNLSES001-UN on Codification of the Law of the Sea
- UNLSES002-UN Framework on Environmental protection, Biodiversity conservation and Climate Change
- UNLSES003-UN Approach to Economic Development and the Alleviation of Poverty
- UNLSES004-Social Development and Inclusion Through Attainment of UN SDGs
- UNLSES005-Global Partnerships and Governance in Pursuance of the SDGs
- UNLSES006-Dispute Settlement Process, Enforcement and Compliance

Call for papers

Paper submissions and presentations on the above themes and sub-themes are invited. Joint authorship is permitted for up to two authors only.

The authors have to mention the theme code in the paper.

Full Paper Submission

Word limit	Abstract: **150 to 300 words, 5 key words**, the entire article should not be more than **5000 words** (excluding footnotes).
Author(s) Details	Author(s) should fill their details in the Google Form circulated only. Details of Authors shall strictly not be mentioned in submitted paper.

Font	• Style - Times New Roman
	• Size
	  ○ Heading - 14
	  ○ Main body - 12
	  ○ Foot notes - 10

Line Spacing	Text 1.5 line and Footnote - 1.0
Format of the Document	MS Word only
Citation	BLUEBOOK 21st Edition
Similarity Report	The similarity index must not exceed **10%**. Submitted full papers shall be run though the Turnitin plagiarism software for the same by the Organizing Committee.

Graphs, figures, tables, if any, should be in the body of the text; not separate and be numbered as Graphs 1, Figure 1, Table 1, etc.

Important Dates

Last Date for Full Paper Submission	15th September 2024
Intimation of Acceptance of Full Paper	20th September 2024
Last Date for Registration of Conference and payment of fees	30th September 2024

A Round table conference session related to the theme of the Conference shall also be held on 25th October 2024.

Selected papers will be published as an edited book with ISBN number and the book will be released during the conference

All paper submissions shall be made through the following link: https://forms.gle/9jpLDez4oQtTmq669

Registration Link: https://forms.gle/XTrh9cHVwzrrD5Cr9

For queries contact through this mail: un80c@tnnlu.ac.in

Scan for Registration

✻ Fee Particulars ✻

Indian Delegates	Foreign Delegates
Academicians : Rs. 2,500/-	Academicians : $ 100
Research Scholars : Rs. 1,500/-	Research Scholars : $ 50
Students : Rs. 1,000/-	Students : $ 30
Others : Rs. 3,500/	Others :$ 200
Round table session participation only : Rs. 500/-	

The registration fee is for a conference kit, food and refreshments for 3 days and does not include accommodation charges. Accommodation charges has to be paid separately if needed.

ACCOMMODATION CHARGES

Accommodation is available from 23rd October to 25th October 2024 on twin sharing basis. Each Participant will be charged Rs. 2000/-. The Check in time is 02.00 PM and checkout time is 9.00 PM. The rooms will be allotted to first come and first serve basis.

PAYMENT DETAILS

A/C Holder : TNNLU - CONFERENCE SEMINAR AND WORKSHOP
A/C No: 30030110042083
IFSC Code : UCBA0003003
Bank Name : UCO Bank
Branch Name : TNNLS BRANCH
MICR: 620028012

Chief Patron

Prof. (Dr.) V. Nagaraj

Hon'ble Vice-Chancellor, TNNLU

Patron

Prof. (Dr.) S. M. Balakrishnan

Registrar, TNNLU

Director

Prof. (Dr.) Amirthalingam. S

Professor of Law &

Dean (PG Academics), TNNLU

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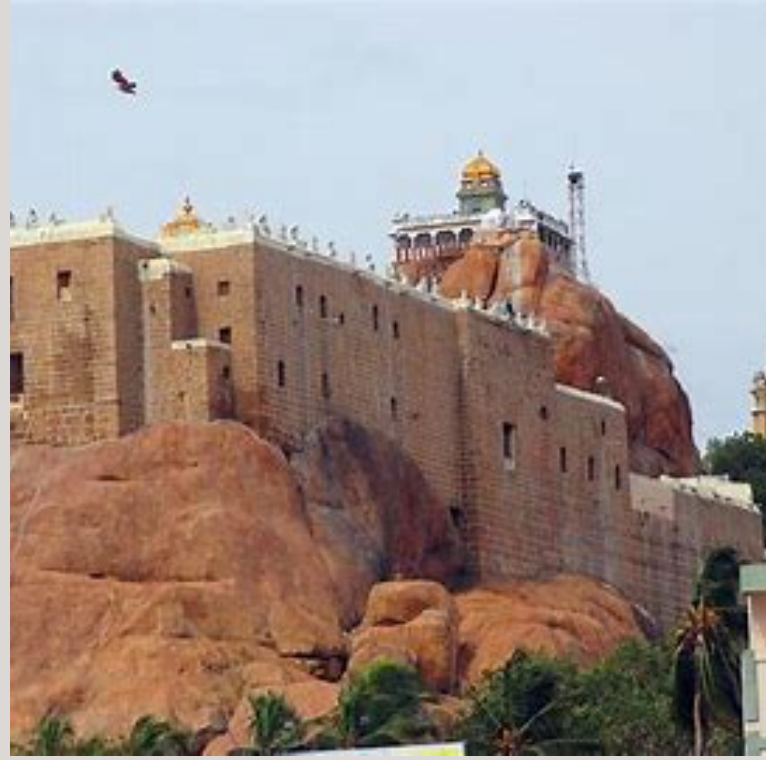Assistant Professor of Law, TNNLU

Mr. Vasishtan P
Assistant Professor of Law, TNNLU

Student Volunteers

- Ms. Suganthi M
- Ms. Aishwarya Mathanan
- Mr. Aakash R Nair
- Mr. Mohammed Adnan Sami
- Ms. Deepta R
- Mr. Navis Rohan
- Ms. Andrea Prince
- Ms. Priya Dharshini R
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- Ms. Oviya Shree S
- Ms. Leah Sarah Eapen
- Ms. Logeshwari S
- Ms. Sneha Dharshini T
- Ms. Preetha S
- Ms. Yazhini R
- Ms. Sanjana Angeline K
- Ms. Sorna M
- Ms. Snegabharathi CA
- Ms. Manasa Gopinath
- Ms. Srutika T
- Ms. Ria Rathish
- Ms. Sai Sri Sarvani Kanda
- Ms. Kavya S
- Ms. Nila S S

Places to visit in and around Trichy

Trichy Rockfort
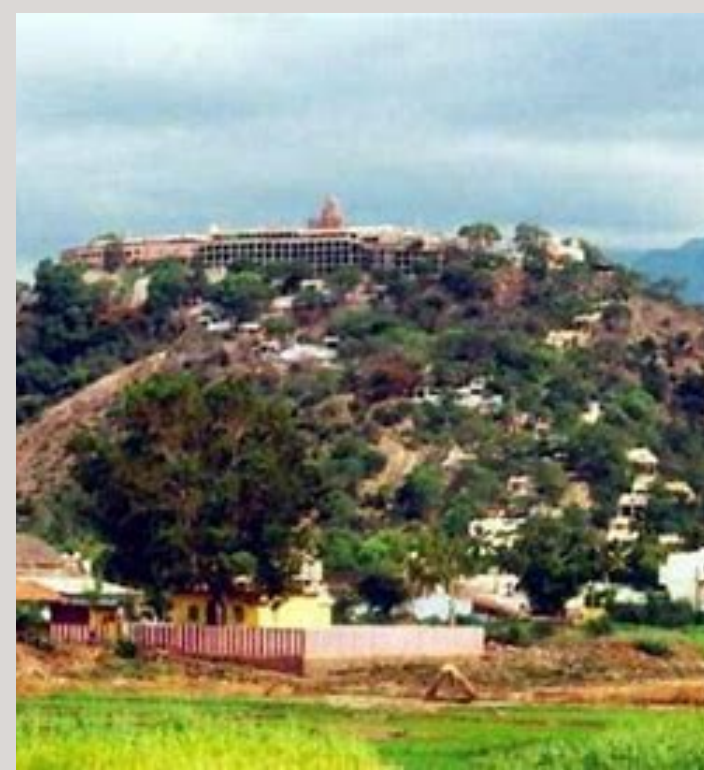
Trichy St. Joseph Church

Kallanai Dam

Pachamalai Hills
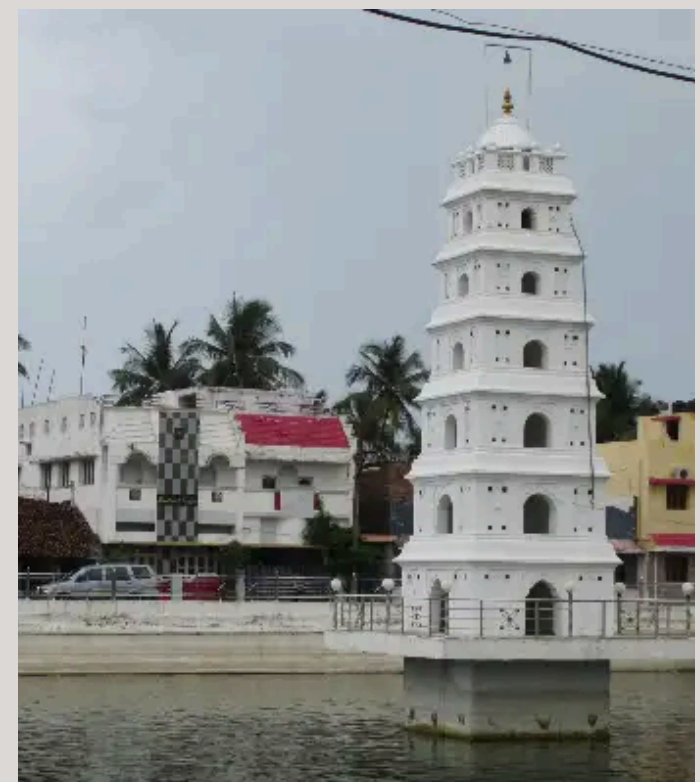
Kolli Hills

Poondi Madha Basilica

Palani Hills

Kodaikanal

Thanjavur

Velankanni Church

Madurai

Nagapattinam